## GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS LOK SABHA

### UNSTARRED QUESTION NO.1015 TO BE ANSWERED ON FEBRUARY 08, 2024

#### **CONSTRUCTION OF HOUSES UNDER PMAY-U**

NO. 1015. SHRI MANOJ TIWARI: DR. NISHIKANT DUBEY:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether it is a fact that the Government has constructed three crore houses for the poor during the last nine years under the Pradhan Mantri Awas Yojana-Urban (PMAY-U) and if so, the details thereof, State-wise;
- (b) the total expenditure incurred in the construction of affordable houses for poor people in the country, State-wise;
- (c) whether the Government has any fixed norms or eligibility criteria for selection of beneficiaries getting affordable house under the PMAY-U and if so, the details thereof; and
- (d) whether the Government has any plans to sanction more funds to Delhi and Jharkhand under PMAY-U for providing affordable housing for all by 2024 and if so, the details thereof?

#### **ANSWER**

# THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI KAUSHAL KISHORE)

(a) & (b): Ministry of Housing and Urban Affairs (MoHUA) is implementing Pradhan Mantri Awas Yojana - Urban (PMAY-U) - 'Housing for All' Mission since June 25, 2015 to provide pucca house with basic amenities to all eligible urban beneficiaries across the country. The scheme is implemented through four verticals i.e., Beneficiary-Led Construction (BLC), Affordable Housing in Partnership (AHP), In-Situ Slum Redevelopment (ISSR) and Credit Linked Subsidy Scheme (CLSS). PMAY-U is a demand driven scheme and ministry has not fixed any targets. Based on the demand and selection of beneficiaries, the project proposals are approved by the State Level Sanctioning and Monitoring Committee

(SLSMC)headed by the Chief Secretary of States/UTs for further sanctioning of Central Assistance by Central Sanctioning and Monitoring Committee (CSMC). MoHUA considers the release of Central Assistance based on the approval of projects by State/UT authorities for implementation of the project by them.

A total of 118.63 lakh houses have been sanctioned under PMAY-U by the Ministry as on 29.01.2024. Of the sanctioned houses, 114.01 lakh have been grounded; of which 80.02 lakh are completed/delivered to the beneficiaries. The State-wise details of houses sanctioned, grounded, completed/delivered to the beneficiaries and Central Assistance released are at Annexure.

- (c): Yes Sir. The eligibility criteria for selection of beneficiaries under different verticals of PMAY-U scheme has been laid down in the Scheme Guidelines as under:
  - Not owning pucca house in his/her name or any other family member's name, anywhere in India.
  - > Belonging to Economically Weaker Section (EWS) with annual household income of up to ₹3 lakh for AHP/BLC/ISSR vertical (for CLSS beneficiaries having annual household income of up to ₹18 lakh were covered).
- (d): Under PMAY-U, Central Assistance is released in three instalments in 40%, 40% and 20% to the States/Union Territories (UTs) for construction of houses based on compliances of PMAY-U scheme guidelines. Ministry has been consistently releasing all the instalments, based on the compliances received from the States/UTs for early completion of houses. A total of ₹3,150.03 crore of Central Assistance has been approved for the State of Jharkhand of which ₹2,376.54 has already been released. There is no proposal pending for release of Central Assistance for the States of Jharkhand and Delhi under PMAY-U.

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## State-wise details of houses sanctioned, grounded, completed/delivered to the beneficiaries and Central Assistance released under PMAY-U

Sr. No.		Name of the State/ UT	Houses Sanctioned (Nos)	Houses Grounded (Nos)	Houses Completed (Nos)	Central Assistance Released ( ₹ in Crores )
1		Andhra Pradesh	21,32,432	20,07,521	9,08,790	21,839.49
2		Bihar	3,24,996	3,03,692	1,17,948	2,984.08
3		Chhattisgarh	3,02,663	2,85,088	2,11,129	3,925.73
4		Goa	3,146	3,146	3,144	75.04
5		Gujarat	10,05,204	9,80,734	8,97,516	19,585.16
6		Haryana	1,15,034	93,042	66,727	1,673.50
7		Himachal Pradesh	12,758	12,466	9,942	199.60
8	States	Jharkhand	2,29,156	2,13,407	1,36,755	2,829.43
9		Karnataka	6,38,121	5,96,111	3,35,251	6,813.42
10		Kerala	1,66,752	1,47,034	1,19,157	2,281.79
11		Madhya Pradesh	9,61,147	9,45,324	7,49,630	15,074.84
12		Maharashtra	13,95,199	11,15,241	8,32,932	18,083.59
13		Odisha	2,03,380	1,73,792	1,40,632	2,350.27
14		Punjab	1,32,235	1,15,021	80,065	1,825.79
15		Rajasthan	2,89,446	2,58,011	1,79,535	4,259.64
16		Tamil Nadu	6,81,795	6,62,397	5,55,316	9,727.75
17		Telangana	2,50,084	2,44,219	2,24,410	3,314.27
18		Uttar Pradesh	17,72,301	17,01,637	13,87,567	25,461.69
19		Uttarakhand	65,519	56,044	33,096	891.40
20		West Bengal	6,68,953	6,12,564	3,86,974	7,129.54
	Sub- to	otal (States) :-	113,50,321	105,26,491	73,76,516	1,50,326.03
21		Arunachal Pradesh	8,499	8,360	7,120	161.18
22	es	Assam	1,76,643	1,57,508	94,792	1,765.66
23	Stat	Manipur	56,037	48,461	13,215	447.12
24	North East States	Meghalaya	4,758	3,789	1,205	35.04
25		Mizoram	39,605	39,215	7,677	368.91
26		Nagaland	31,860	31,841	19,048	339.05
27		Sikkim	594	451	209	7.09
28		Tripura	89,068	84,588	69,783	1,234.43
Su	b- tota	I (N.E. States) :-	4,07,064	3,74,213	2,13,049	4,358.48
29		A&N Island	376	376	47	2.93
30	Se	Chandigarh	1,256	1,256	1,256	28.78
31	Union Territories	DNH & DD	10,468	10,196	9,181	200.27
32	erri	Delhi	29,976	29,976	29,976	692.53
33	Ľ	J&K	47,040	41,473	21,204	445.97
34	nio	Ladakh	1,307	1,014	784	23.21
35	j	Lakshadweep	-	-	-	-
36		Puducherry	15,265	14,757	9,322	204.71
		total (UT) :-	1,05,688	99,048	71,770	1,598.41
	Gra	nd Total :-	118.63 Lakh	114.01 Lakh*	80.02 Lakh*	1.56 Lakh Cr.

<sup>\*</sup> Includes completed (3.41 lakh)/grounded (4.01 lakh) houses of JnNURM during mission period.